

DIVISION BENCH
COURT - I

O-208

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/103(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	ROY INFRAREALTY PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr.Ankit Chaurasia,Adv.] For the Petitioner
Mr.Rantu Kr.Das,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing,
2. List the matter on **19/08/2024**.

Satyajit Roy
(Court Officer)